

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE

APPEAL NO.30 OF 2023 (WZ)

IN THE MATTER OF:

AHMEDABAD DISTRICT COOPERATIVE MILK PRODUCERS'

UNION LTD. (UTTAM DAIRY)

... APPELLANT

VERSUS

GUJARAT POLLUTION CONTROL BOARD

...Respondent

Additional Affidavit of Appellant

I, Maulik Joshi son of Mahendrabhai Joshi, aged about 49 years, occupation: in-charge managing director of the appellant, having office at: Opp. Ramdev Pir Temple, Near N.M.Padaliya Pharmacy College, Sarkhej-Bavla Highway Road, Navapura, Taluka- Sanand, District-Ahmedabad-382210, State-Gujarat do hereby solemnly affirm and state as under:

1. I stick to the averments and contentions raised in the memo of appeal and I am filing present additional affidavit as through over sight and under inadvertent mistake, revocation of closure order (At Annexure-A-1) is left to submit/Annex with the memo of appeal. Copy of the revocation order is appended herewith and marked as Annexure-A-9 to this present affidavit. I respectfully submit that appellant had deposited EDC of Rs.25 Lac as appellant was in need to start its manufacturing unit in urgency because appellant is procuring milk in large quantity and manufacturing milk related

Received Copy

Subm
01/12/23

M.A. Vermananti
Adv

[Handwritten signature]

items which are perishable in the nature and filing of present appeal would likely to consume more time due to administrative procedure on the part of the appellant but as stated in the appeal memo, appellant is mainly challenging fastening liability of EDC of Rs.25 Lac only and therefore the payment of EDC is made by the appellant "Under Protest".



What is state above is true and correct.

Solemnly Affirmed at Ahmedabad on the 6th day of December, 2023.

SR. No. 663 2023 / 23
 SOLEMNLY AFFIRMED
 BEFORE ME

[Signature]
 N. M. PATEL NOTARY
 DATE: 6-12-23

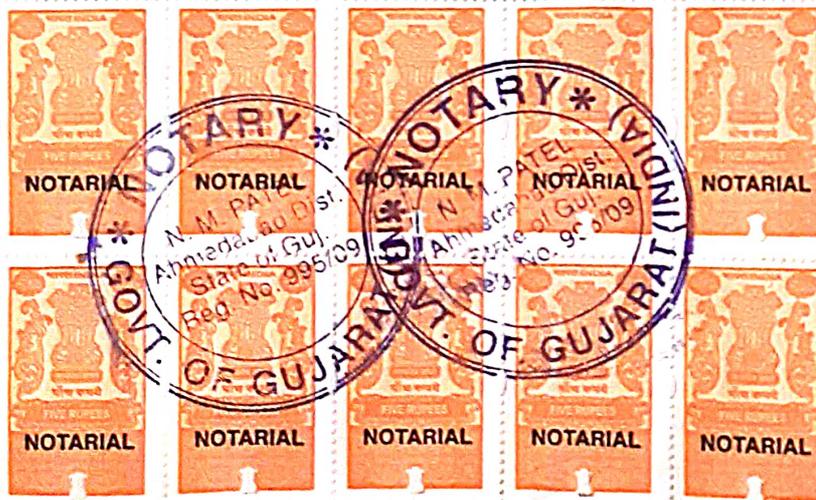
[Signature]
 Deponent

MANAGING DIRECTOR
 AHMEDABAD DISTRICT CO-OP
 MILK PRODUCERS UNION LTD.

Identified By

[Signature]
 B. Patel

Advocate



**GUJARAT POLLUTION CONTROL BOARD**

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

By RPAD

REVOCATION OF CLOSURE ORDER ISSUED UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT- 1974 [HEREINAFTER REFERED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.

WHEREAS you are having industrial plant located at Chilling Center, Dhandhuka-362012, Tal: Dhandhuka Dist. Ahmedabad for manufacturing of Pasteurized Milk & Cream.

AND WHEREAS, Gujarat Pollution Control Board has granted you Consolidated Consents & Authorization, vide order no: AWH-110842 valid up to 30/09/2025 with the condition mentioned therein.

AND WHEREAS closure order for Violation of the Water (Prevention and Control of Pollution) Act- 1974 was issued vide this office letter No: GPCB/CCA-ABD-GEN-1049/ID-10126/753526 dated 16/09/2023, with 15 days effect.

AND WHEREAS you have paid EDC of Rs. 25,00,000/- through XGN system on dated: 18/09/2023 and submitted Bank Guarantee of Rs. 1,00,000/- on dt: 20/09/2023, Valid up to 19/09/2024 ensuring compliance.

AND WHEREAS your industry was visited by officers of the Board under the section 23 of the water act-1974 on dated 26/09/2023 and following were observed:

1. Unit has taken back the waste water in to ETP which was left in The tractor tanker which is earlier seized by police and also recollected wastewater from natural drain and treated into ETP.
2. It is also observed that unit has started revamping activity at ETP units.
3. During inspection, discharge of wastewater is not observed.
4. During visit, aeration was going on and it was also observed that, they have started development of new biomass in aeration tank.

UNDER THE CIRCUMSTANCES, I D. P. Shah, Senior Environmental Engineer of the Gujarat Pollution Control Board, is directed to revoke the Closure order issued dated 16/09/2023 for three months from date of issue of this order with following condition.

1. Unit shall strictly comply with submitted undertaking dated: 20/09/2023 & 29/09/2023.
2. Unit shall strictly comply with all conditions of consent.

For and on behalf of
Gujarat Pollution Control Board
D. P. Shah
(D. P. Shah)
Senior Environmental Engineer

Outward No: 755060, 03/10/2023

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Clean Gujarat Green Gujarat

Website: <https://gnpcb.gujarat.gov.in>

GPCB/CCA-ABD-GEN- 1049/ID-10126/

Date:

Issued to:-

M/s. Ahmedabad Dist Co Op Milk Products
Chilling Center, Dhandhuka-362012,
Tal: Dhandhuka Dist. Ahmedabad.

COPY TO:

1. The Chairman,
Uttar Gujarat Vij Company Ltd.,
Visnagar Road,
Dist: Mehsana.

I am directed to request you to connect electric supply to the industrial plant M/s. Ahmedabad Dist Co Op Milk Products Located at, Chilling Center, Dhandhuka-362012, Tal: Dhandhuka Dist. Ahmedabad for **three months** & intimate to us accordingly.

2. The CEO,
Uttar Gujarat Vij Company Ltd.,
Sub Division Office Dhandhuka-362012,
Tal: Dhandhuka, Dist: Ahmedabad.

I am directed to request you to connect electric supply to the M/s. Ahmedabad Dist Co Op Milk Products Located at, Chilling Center, Dhandhuka-362012, Tal: Dhandhuka Dist. Ahmedabad for **three months** & intimate to us accordingly.

3. The Deputy Engineer,
Uttar Gujarat Vij Company Ltd.,
Sub Division Office-Dhandhuka,
Tal: Dhandhuka, Dist: Ahmedabad.

I am directed to request you to connect electric supply to the industrial the M/s. Ahmedabad Dist Co Op Milk Products Located at, Chilling Center, Dhandhuka-362012, Tal: Dhandhuka Dist. Ahmedabad for **three months** & intimate to us accordingly.

For and on behalf of
Gujarat Pollution Control Board

(D. P. Shah)
Senior Environmental Engineer

Outward No: 755060, 05/10/2022